

9. If not favourable response is given to the memorandum the Tamil Nadu INA Forum would launch direct action including fasting unto death in a peaceful manner.

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### Putting of shamianas on Delhi roads

2045. SHRIMATI PRATIMA BOSE.  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether putting up of *shamianas* on all public roads in Delhi has been banned, if so, what are the details thereof;

(b) whether Government are aware that people in collusion with the officials of the Delhi Municipal Corporation are putting up *shamianas* frequently on public roads which cause big obstruction to the traffic; and

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c) Under the Delhi Police Act, 1978, causing any obstruction on any public road or street by leaving anything whatsoever in or upon a street/road for an unreasonable length of time is punishable. Permission for erection of *shamianas* on road, is given in areas where there are no other facilities for holding social functions like marriages. The Municipal Corporation of Delhi has also started giving such permissions subject to certain terms and conditions as approved by the Standing Committee.

### Increase in the prices of textiles

2046. SHRI B. D. KHOBRAGADE:  
Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the prices of cotton textiles are on increase though the prices of cotton have recently gone down;

Every effort is being made to reduce delay in finalising the pension cases of ex-INA personnel of the civilian category; if any delay has occurred it is entirely due to non-availability of records in their cases and necessity for detailed and close scrutiny of the circumstantial evidence made available by the applicants.

(b) if so, what are the reasons therefor; and

(c) what steps Government propose to take to control the prices of cotton textiles in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The wholesale prices of cotton textiles have increased marginally by 2.9 per cent between February 1978 and February 1979 though the wholesale prices of cotton have fallen by about 9.4 per cent during the same period.

(b) The increase of 2.9 per cent is attributed to the termination of sluggish demand for cloth during the three years 1975, 1976 and 1977 and to the increase in the cost of other inputs in making the cloth.

(c) There is no statutory control on the prices of cloth. The price movement is conditioned by a multiplicity of factors, important of which are production costs and demand and supply. Nevertheless, the Minister of Industry has recently discussed the matter with the industry, who have been asked to devise steps to contain increase in prices of cotton cloth.

### Display of cine posters depicting violence

2047. SHRI B. D. KHOBRAGADE:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that huge cine posters depicting violence are exhibited throughout the country which are having bad influence and creating tendencies of violence among the youth; and

(b) if so, what action Government propose to take to discourage displaying of such posters?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) and (b) Government is aware of the display of such posters but no data is available regarding their alleged harmful effects on youth. It is not possible to take action because display of such posters does not appear to amount to any offence.

**Inclusion of Nepali language in the Eighth Schedule to the Constitution**

2048. **SHRI ANANDA PATHAK:** Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 792 given in the Rajya Sabha on 27th July, 1978 and state:

(a) whether Government have received further representations and resolutions from the Central Committee and State Committees of All India Nepali Bhasha Samity and other institutions and individuals urging Government to accord constitutional recognition to Nepali language and including it in the Eighth Schedule to the Constitution of India;

(b) whether any State Government has also urged the Central Government to include the Nepali language in the Schedule; and

(c) whether Government propose to include the Nepali language in the Eighth Schedule?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) Yes, Sir.

(b) The State Legislative Assemblies of West Bengal, Sikkim, and Tripura have passed resolutions recommending inclusion of Nepali language in the Eighth Scheduled to the Constitution.

(c) The Government are of the view that Eighth Schedule to the Constitution should not be enlarged. However, the Government's endeavour to encourage development of the cultural and literary heritage of all languages irrespective of the fact whether it is included in the Eighth Schedule or not.

**Posting of employees of nationalised institutions in Sikkim**

2049. **SHRI ANANDA PATHAK:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that even after the withdrawal of emergency from the country and the State of Sikkim becoming an integral part of India, the Government of Sikkim are still continuing the policy of withholding the approval of posting of any employees by nationalised institutions like National Insurance Company Limited, on political grounds; and

(b) whether the Central Government propose to advise the State Government to adhere to the democratic norms and respect the fundamental rights of such employees having Indian citizenship irrespective of their caste or creed?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) and (b) Facts are being ascertained from the Government of Sikkim and a statement will be laid down on the Table of the House in due course.

**Road accidents on East Patel Nagar—Shankar Road crossing due to absence of traffic signals**

2050. **SHRI MULKA GOVINDA REDDY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of fatal and serious road accidents take place on the East